

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं० 200
ORIGINAL APPLICATION No. 435 of 2004

आवेदक
Applicant(s)

G. Vasudevam Nair
and 17 ors

प्रत्यर्थी
Respondent(s)

D.B. of Ports New Delhi
and 8 ors

आवेदक (आवेदकों)
की ओर से अधिवक्ता
Advocate for
Applicant(s)

Mr. O.V. Radhakrishnan

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता
Advocate for
Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 10.6.04
Date of Presentation

11.6.04

C-I

पंजीकरण की तारीख : 14.10.04
Date of Registration

(3) Mr. O.V. Radhakrishnan
Mr. M. Rajendrakumar

विषय : Inclusion of PA
Subject : in DCRG

तैनाती की तारीख : 11.6.04
Date of Posting

Heard: The application is admitted.

Respondents shall file their reply statement within four weeks with a copy to the applicant who may file rejoinder, if any, within two weeks thereafter.

List before RC for completion of pleadings on

30.7.04

(C) 11/2

20.8.11

(100) 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100

AVH(VC)

Reply not filed

27.7.04

100 RC

None for either side.

No reply filed yet. Call on 15.09.2004.

30.07.2004

Reply returned to cure the defects by 13.9.04

30.8.04

At the request on behalf of the counsel for applicant the case is adjourned. Post after two weeks.

Q33

By order,
C.O.

Reply not re-presented
Re
14/9/04

RC

None for either side.

Reply has not been re-presented yet. Call on 14.10.2004.

[Signature]
15.09.2004

Reply not re-presented
Re
13/10/04

RC

None for either side.

Reply has not been re-presented yet after curing the defects. Call on 04.11.2004.

[Signature]
14.10.2004

Reply Statement re-presented on 26/10/04
Re
27/10/04

No rejoinder filed
Re
9/11/04

19.4.05

KVS(JM)

C-II

(13) Mr.OV Radhakrishnan Sr. (rep.)
Mr.TPM Ibrahim Khan, SCGSC (rep.)

At the request of the counsel for the applicant adjourned. Post after vacation along with identical OAs.

By order

[Signature]
C.O.II

asp

7.7.05

C-I

(43) Mr.OV Radhakrishnan, Sr.
Mr.TPM Ibrahim Khan, SCGSC

MA 568/05

The prayer in this MA is for acceptance of rejoinder. Not opposed. MA is allowed. Let the rejoinder be brought on record.

[Signature]
KVS(JM)

[Signature]
SN(VC)

asp

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)
Mr.TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and connected cases after two months.

By orders

[Signature]
COI

asp

Form No. 4 — Continuation Sheet

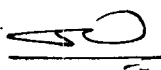
रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

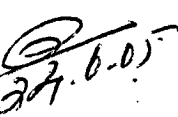
RC

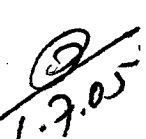
None for either side.

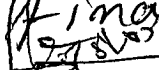
Reply is on record and a copy thereof has been given to other side. No rejoinder filed yet. Rejoinder, if any, filed by 19.11.2004 be taken on record and thereafter include in the final hearing list(SB).


04.11.2004

Regarding Identical
OAs, letter issued to
SCGSC.


27.6.05
No information from
SCGSC (Identical OA)


6.7.05
SCGSC furnished a
list of 19 cases
under his letter
dt. 9.7.05

Final order O.A. 945/03


Addl. Reply Statement
Defect returned


22/8/05

17.10.2005
(25)

KVS(JM)

C-II

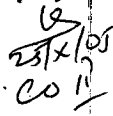
Mr.O.V.Radhakrishanan, Sr.
Mr. T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

vs

Common final order verified.

23/10/05
CO II

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal

LIST OF PAPERS

BA. 435 / 04

- ① 10/6/04 OA
- ② " Valkealatt
- ③ 11/10/04 Ghosly station
- ④ 22/6/05 Rajmoula
- ⑤ 4/1/2005 mla